

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

104

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.148/9/HDB/2020
NAME OF THE COMPANY	Rotodyne Engineering Services Pvt Ltd
NAME OF THE PETITIONER(S)	Vertex Cranes & Hoists India Pvt Ltd
NAME OF THE RESPONDENT(S)	Rotodyne Engineering Services Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor has not appeared. Learned counsel for the Corporate Debtor appeared. Counter is filed. The Operational Creditor to file rejoinder, if any within two weeks by giving copy thereof to the Corporate Debtor. The matter to come up for further consideration on 27.10.2021.

*-sd/-*

**MEMBER  
(TECHNICAL)**

*Karim*

*-sd/-*

**MEMBER  
(JUDICIAL)**